

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.127 of 1998

Friday this the 23rd day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Tharun K.G.
Kalayatholil,
Elappally B.O.
Moolamattom,
Thodupuzha.

...Applicant

(By Advocate Mr. O.V.Radhakrishnan)

Vs.

Superintendent of Post Offices,
Thodupuzha.

..Respondent

(By Advocate Mr. TPM Ibrahim Khan, SCGSC(rep)

The application having been heard on 23.1.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant aggrieved by non-consideration of his candidature for selection and appointment to the post of Extra Departmental Branch Post Master, Elappally Branch Office, has filed this application for a direction to the respondent to consider his candidature also in the selection. Learned counsel for the applicant submits that the applicant has made an application dated 21.1.98 (Annexure.A.1).

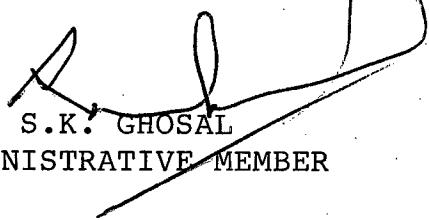
2. When the application came up for hearing today, learned counsel for the respondent submits that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others, 1996 (6) SCC 216 the respondent will consider the candidature of the applicant also, even though his name may not be sponsored by the Employment Exchange. Learned

counsel for the applicant states that the applicant will be satisfied if such a direction is given to the respondent.

3. In view of the submission of the learned counsel for the respondent as also the counsel for the applicant we dispose of this application with a direction to the respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Post Master, Elappally Branch Office, even though his name may not be sponsored by the Employment Exchange. No order as to costs.

4. Learned counsel for the respondent undertakes to inform the respondent about this order forthwith.

Dated the 23rd January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

|ks|

LIST OF ANNEXURE

Annexure A1:

1. Representation dated 21.1.98 of the applicant to the respondent.

• • •